

Order for 7,200 lines has been placed and the Equipment is expected in December, 1953.

BIMLI JUTE:

*906. **Shri Rajagopala Rao:** (a) Will the Minister of Food and Agriculture be pleased to state whether Government have received any representation from the Jute-growers of Srikakulam and Visakhapatnam regarding the marketing of Birml Jute?

(b) Have Government received any recommendations from the Madras Government for the marketing of the Birml Jute and if so, do Government propose to place them on the Table of the House?

(c) Do Government propose to improve the quality of the Birml Jute to the standard obtained in Assam and East Pakistan and if so, how?

(d) Have Government received any recommendations from the Madras Government for the improvement and development of the Birml Jute quality and if so, what are these recommendations?

(e) Do Government propose to place them on the Table of the House?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes. The Srikakulam District Jute-growers Association sent a representation to the Government of India in May 1952 making certain suggestions for fixing a minimum price for the crop and enforcing it by compelling millers to purchase the entire stocks from the cultivators.

(b) Yes. I shall consider placing them on the Table of the House after consulting the Madras Government.

(c) Government are already taking steps to improve the quality of Birml Jute. In 1949, experimental cultivation of good quality jute on cultivators' plots was undertaken in the Srikakulam and Visakhapatnam Districts of Madras. The result of these experiments did not prove encouraging. If the contemplated development of the Vamsadhara and Nagavali river projects materialises, it may be possible to take up the cultivation of high quality jute in this part of Madras with success.

(d) No.

(e) Does not arise.

SEAMEN (DISCHARGE CERTIFICATES)

315. Shri Sarupal: Will the Minister of Transport be pleased to state:

(a) the total number of seamen to whom "continuous discharge certificates" have been given at the Ports of Bombay and Calcutta up to 31st December, 1951; and

(b) how many of these are Pakistan and Portuguese subjects?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The system of issuing continuous discharge certificates to seamen at the Ports of Calcutta and Bombay is a very old one and there are no statistics to show the total number of C.D.Cs. issued so far since the institution of the system. Approximate figures of the Seamen actually engaged in the seagoing profession at Bombay and Calcutta and holding C.D.Cs. are however given below:—

Bombay	38,000
Calcutta	45,000

Out of these, Pakistanis and Portuguese subjects are approximately as under:—

	Pakistanis	Portuguese subjects
Bombay	1,000	12,000
Calcutta	28,500	1,500

A ban was imposed by Government on the grant of new C.D.Cs. from 1947 to April 1950. The number of new C.D.Cs. issued since April 1950 is as shown below:—

Bombay	3746
Calcutta	2338

Out of these Pakistanis and Portuguese subjects are as under:—

	Pakistanis	Portuguese (000)
Bombay	Nil	1088
Calcutta	25	35

RAILWAY ACCIDENTS

318. Shri Dabhi: Will the Minister of Railways be pleased to state:

(a) the number of Railway accidents during the year 1951-52;

(b) the number of persons injured in these accidents;

(c) the number of persons who lost their lives;

(d) the extent of damage caused to Government properties as well as to private properties;